

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 453/TT/2024

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset: 400 kV D/C Gorakhpur-Lucknow transmission line along with its associated bays; and 30% FSC on 400 kV D/C Gorakhpur-Lucknow transmission line at Lucknow along with bays under “Northern Region System Strengthening Scheme-X” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri V.C. Sekhar, PGCIL

Petition No. 479/TT/2024

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for asset under “02nd 400 kV D/C Kahalgaon-Biharshariff transmission line” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL
Shri Amit Yadav, PGCIL
Shri Piyush Awasthi, PGCIL

Petition No. 480/TT/2024

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for asset under “LILLO of Purnea-Dalkola 132 kV S/C line and extension at Purnea (PG) Sub-station” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others



Parties Present : Shri Mohd. Mohsin, PGCIL
Shri Amit Yadav, PGCIL
Shri Piyush Awasthi, PGCIL

Petition No. 481/TT/2024

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for asset under “Hathidah River Crossing Section of 220 kV Biharsharif-Begusarai transmission line” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL
Shri Amit Yadav, PGCIL
Shri Piyush Awasthi, PGCIL

Petition No. 495/TT/2024

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Combined Asset consisting of Asset-1: Two number bays at Nalagarh Extension, Asset-2: Two number bays at Kota Extension, Asset-3: 400 kV D/C Bahadurgarh-Sonepat Line along with its associated bays at Bahadurgarh and Sonepat, Asset-4: 315 MVA ICT-II at Sonepat, Asset-5: 315 MVA ICT-I at Sonepat, Asset-6: Two number bays at Bhiwadi Extension, and Asset-7: 125 MVAR 400 kV Bus-Reactor at Sonepat along with its associated bay covered under “Northern Region System Strengthening Scheme-XII” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri V.C. Sekhar, PGCIL

Petition No. 7/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for “220 kV Jallandhar-Hamirpur D/C transmission line along with associated bays” in the Northern Region.



Petitioner : Power Grid Corporation of India Limited (PGCIL)
Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others
Parties Present : Shri V. C. Sekhar, PGCIL

Petition No. 8/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Combined Asset: comprising of Asset-1: 315 MVA ICT-III at Ludhiana Sub-station, and Asset-2: Bay extension work at Wagoora Sub-station under “Northern Region System Strengthening Scheme-VII (NRSS-VII)” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)
Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others
Parties Present : Shri V. C. Sekhar, PGCIL

Petition No. 76/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for ‘Additional Converter Transformer (Spare) for Rihand-Dadri Bipole’ in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)
Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others
Parties Present : Shri V.C. Sekhar, PGCIL

Petition No. 9/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for asset under “02nd 315 (3X105) MVA, 400/220 kV Transformer at Indravati (OHPC) Switchyard” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)
Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others



Parties Present : Shri Mohd. Mohsin, PGCIL
Shri Amit Yadav, PGCIL
Shri Piyush Awasthi, PGCIL

Petition No. 10/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for an asset under “63 MVAR Line Reactor on 400 kV Kolaghat-Rengali line at Rengali Sub-station” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL
Shri Amit Yadav, PGCIL
Shri Piyush Awasthi, PGCIL

Petition No. 5/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset: comprising of Asset-I: 315 MVA, 400/220 kV ICT at Mandola and Asset-II: 315 MVA, 400/220 kV ICT at Ludhiana under “Spare ICT Scheme” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri V. C. Sekhar, PGCIL

Date of Hearing : **7.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Record of Proceedings

The representatives of the Petitioners submitted that the present Petitions have been filed for truing up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 period. The representatives of



the Petitioners further requested that the transmission tariff be allowed as claimed in the respective Petitions.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the Petitioners' representatives, the Commission directed the Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.
4. Subject to the above, the Commission reserved the orders in these matters.

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

